

High Court of Jammu and Kashmir at Jammu

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

* * *

NOTIFICATION

No: 562 Dated: 10-12-2020

It is hereby notified that Mr. Rai Arvinder Singh S/O Jai Singh R/O Chapnari, Banihal, Ramban A/P Kathyala, behind Police Line Udhampur, on having been appointed as Jr. legal Asistant vide Govt. order No.2551-LD (Estt.) of 2016 dated 23.09.2016, Department of Law, Justice & Parliamentary Affairs (Establishment Section) Civil Secretariat Srinagar/Jammu, has surrendered his Certificate of Enrollment, as an Advocate vide his application dated 07.12.2020. Therefore, his Certificate of Enrolment bearing No.JK-206/13 dated 16.05.2013 is kept in abeyance.

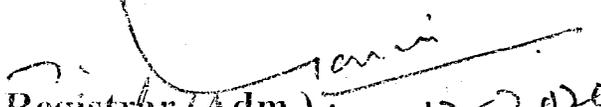
By Order.


(Mohammad Yasin Beigh) 17/12-2020
Registrar (Adm.)

No: 21229-35/CP Dated: 10-12-2020

Copy to the: -

1. Registrar Judicial, High Court Wing Jammu/Srinagar.
2. Principal District & Sessions Judge, Ramban.
3. Secretary, Bar Council of India, New Delhi
4. President District Bar Association, Ramban.
5. Manager Government Press, Jammu for publication in the next issue of the Govt. Gazette.
- ✓ 6. CPC e-Courts High Court of J&K Jammu for uploading on the official website.
7. Mr. Rai Arvinder Singh S/O Jai Singh R/O Chapnari, Banihal, Ramban A/P Kathyala, behind Police Line Udhampur for information.


Registrar (Adm.) 17-12-2020